

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI -18/2020)

IN

CRIMINAL WRIT PETITION NO.67 OF 2020.

Mrs. Sangeeta Babu Mote Applicant.

Vs

State of Goa and ors. Respondents.

Shri G. Teles, Advocate for the Applicant.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondent nos.1 and 2.

Shri D. Gaonkar, Advocate for the respondent no.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 3rd September 2020.

P.C.

Post the matter on 7.9.2020.

Interim relief granted earlier stands extended by two weeks.

DAMA SESHADRI NAIDU, J.

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